## BEFORE THE NATIONAL COMPANY LAW BOARD TRIBUNAL, MUMBAI BENCH COMPANY PETITION NO.4260/MB/2018

To,

The Registrar,

National Company Law Tribunal,

Mumbai Bench.

Mumbai

Mr. Anil Vrijdas Rajkotiya

... Resolution Professional-

## IN THE MATTER OF:

Union Bank Of India

... Financial Creditor/Petitioner

Versus-

Spark Green Energy (satara) limited

.... Corporate Debtor/Respondents

We are concerned for our client, the Resolution Professional mentioned above of the concerned Corporate Debtor.

BE PLEASED to take on record, Report Certifying Constitution of Committee of Creditors as on 20 December 2019, under Regulation 13(2) d and 17(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Profession Process for Corporate Persons) Regulation 2016, CIRP filed in the Captioned Matter. (Court No. 2).

Dated this 21st day of December 2019.

Yours faithfully,

AKR Advisors LLP

Authorised Representative for Resolution Professional

राष्ट्रीय क्रम्पनी विशी अधिकरण NATIONAL COMPANY LAW TRIBUNAL मुंबई न्यायपीट / MUMBAI BENCH 0 2 JAN 2020 हायरी नं / Dairy No. 2020 क विशेशन अधिकशन क विशेशन अधिकशन

Partner

8, Ground Floor, Jolly Bhavan 1 New Marine Lines Marine T.

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			0.00	0.00	TOTAL		
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						TOTAL OF FEBRUARY ST. CO. CO.	Ī
			1,76,13,16,332	1,76,16,24,567		Total of Financial Creditors	1
					Dr.Sunderlai Behr Marg, Opp BPCL Petrol Pump.  Ballard Estate , Mumbai: 400 001		
	diliboli (wbdi kolbaloca.com	VOI KEIATEO	b8,/b,14,346.93   Not Related	68,76,14,346.93	Ground Floor,		
Annexure C	armhom@hankofbaroda.com	7	20 7/ 14 34/ 03		Mener Chambers,		
					Branch Office at Zonal Office Stressed Asset Recovery Branch,	3 Bank of Baroda	
					Mumbal: 400 021		
	lcbnarimanpoint@bankofindia.co.in	NOT MEIGHER	44,41,74,000.14 NOT REIGIEG	44,41,74,555.14	Free Press Joural Marg,		
Annexure 8	HeadOffice.SARD@bankofindia.co.in		יייי אין דודו זלי		92-93 Free Press House,9th Floor,		
* ITTO * * * * * * * * * * * * * * * * * *					Nariman Point Large Corporate branch,	2 Bank Of India	
7					Mumbai: 400 054		
e Te		or velgren	02,33,21,423.32 NOT NEIGHER	62,98,35,664.79	Santacruz West,		
Annexire A ZIV	cbssantacruz@unionbankofindia.com;				LA Avanti ,	1 Union Bank Of India	
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G. C.		Kelated	Resolution Professional in INK	in INR			
Security Interest, if any respect of the such c	Email ID	Related/ Not	Amount admitted by Interim	it claimed by the Creditors	Address of Creditors	SI. NO. Name of Financia: Creditors	SI. 1
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				M/s Spark Green energy (Satara) Ltd	V		1
Annexure-1 311E1							
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The list of Committee	The List of Conditions at on 2014 2019 containing the names of creditors, the amounts of their claims admitted, voting share and Security Interest, if any in respect of such claims	s of creditors, the amoun	mounts claimed by them, the amount	mount of their claims add	nitted, voting share and	Security Interest, if any in respe	ct of such claims	
SI. NO. Name of Financial Creditors	Address of Creditors	Amount claimed by the Creditors in INR	Amount admitted by Interim Resolution Professional in INR	Percentage Share in Committee of Creditors	Related/Un-related to Corporate Debtor	Percentage Share in Related/Un-related Whether eligible to Committee of Creditors to Corporate Debtor Represent/Participate/Vote	Email ID	Security Interest, if any respect of the such Claims
A FINANCIAL CREDITORS								
	LA Avanti ,							
	Junction of SV Road and Main Avenue,	62 08 35 667 70	62 95 77 429 52	35 74%	Not Related	Yes	cbssantacruz@unionbankofindia.com,	Annexure A
<u></u>	Santacruz West,	02,30,33,004.73	Celecter) incide	9.41.2			advsantacruz@unionbankotindia.com;	
	Mumbai : 400 054							
Bank Of India	Nariman Point Large Corporate branch,							
	92-93, Free Press House,9th Floor,						HeadOffice.SARD@bankofindia.co.in	,
2	Free Press Joural Marg,	44,41,74,555.14	44,41,74,555.14	25.22%	Not Related	Yes	lcbnarimanpoint@bankofindia.co.in	Annexure B
	215, Nariman point,							
	Mumbai: 400 021							
Bank of Baroda	Branch Office at Zonal Office Stressed Asset							
	Recovery Branch,							
	Meher Chambers,							?
ω	Ground Floor,	68,76,14,346.93	68,76,14,346.93	39.04%	Not Related	Yes	armbom@bankofbaroda.com	Antiexure C
	Dr. Sunderlal Behr Marg, Opp BPCL Petrol							
	Pump,							
	Ballard Estate , Mumbai: 400 001							
Total of Fit	Total of Financial Creditors	1,76,16,24,567	1,76,13,16,332	100.00%				

S.NO	Details of Security held by Union Bank Of India Annexure A	Α
1,	First pari-passu charge on Flat Nos. G 1, G 2 and G 3, Ground Fl. of La Avanti Premises CHS Ltd. CTS no 506, 507, 508 ,plot no 29A, final plot no 205, junctions S.V. Road/ Main avenue opposite st teresa convent, Santa Cruz (W), Mumbai 400054 owned by Mr. Sunil Chawla and Mr. Sanjay Chawla.	
	Pari passu with BOI and BOB	



## Details of Security held by Bank Of India

## Annexure B

Security	Particulars	
Primary S	Security (A)(Location & details)	
1	First pari- passu charge over the entire fixed assets of the company, both present & future and	
	secured property situated at A-53 MIDC Lonand, Khandala Taluka, Dist Satara (BEST will have 2 <sup>nd</sup> charge)	
Collatera	Security (B) (Location & details)	
1.	a. 2nd pari-passu charge on Current Assets of the company both present & future	
2.	b. 1st pari passu charge on receivables from BEST Undertaking	
3.	c. First pari passu charge on DSRA proposed to be created with UBI for an amount equal to one quarter installment and interest to be adjusted as per repayment schedule	
4	First pari-passu charge on Flat Nos. G 1, G 2 and G 3, Ground Fl. of La Avanti Premises CHS Ltd. S.V. Road, Santa Cruz (W), Mumbai 54 owned by Mr. Sunil Chawla and Mr. Sanjay Chawla.	
5	1 <sup>st</sup> pari passu charge over/ assignment of:	
	i) all the right, title, benefits, claims and demands whatsoever of the company in the project documents duly acknowledged and consented to by the relevant counter-parties to such project documents as amended, varied or supplemented from time to time	
	ii) all the right, title, interest, benefits, claims and demands whatsoever of the company in the Clearances	
	iii) all the right, title, interest, benefits, claims and demands whatsoever of the company in any letter of credit, guarantee, performance bond provided by any party to the project documents	
	iv) all insurance contracts and insurance proceeds	
6	1 <sup>st</sup> pari passu charge on the LC, ESCROW account, Trust and Retention account, DSRA and other reserves and any other bank accounts of the company	



S.NO	Details of Security held by Bank Of baroda	Annexure C
1	First pari-passu charge on Flat Nos. G 1, G 2 and G 3, Ground Fl. of CTS no 506, 507, 508 ,plot no 29A, final plot no 205, junctions S.V. teresa convent, Santa Cruz (W), Mumbai 400054 owned by Mr. Sun Chawla.	Road/ Main avenue opposite st
	Pari passu with BOI and UBI	
2	Residential Villa in Aamby Valley City On Plinth No 335, Survey	gate No 188, Village Visaghar
2	Taluka Mulshi, Dist: Pune owned by Mr. Sunil Amarlal Chawla	
	First pari- passu charge over the entire fixed assets of the company,	both present & future and
3	secured property situated at A-53 MIDC Lonand, Khandala Taluka, I	Dist Satara (BEST will have 2 <sup>nd</sup>
	charge)	



